

Jaggiwan Ram, Shri
 Jamir, Shri S. C.
 Kamble, Shri
 Krishna, Shri M. R.
 Mahishi, Dr. Sarojini
 Mandal, Shri Yamuna Prasad
 Master, Shri Bhola Nath
 Menon, Shri Govinda
 Mondal, Shri Jugal
 Murthy, Shri B. S.
 Pahadia, Shri Jagannath
 Pant, Shri K. C.
 Parmar, Shri Bhaljibhai
 Partap Singh, Shri
 Parthasarathy, Shri
 Poonacha, Shri C. M.
 Qureshi, Shri Mohd. Shaffi

Raghu Ramaiah, Shri
 Raj Deo Singh, Shri
 Ram Subhag Singh, Dr.
 Rao, Dr. K. L.
 Rao, Shri K. Narayana
 Rao, Shri Muthyal
 Rao, Dr. V. K. R. V.
 Roy, Shri Bishwanath
 Saigal, Shri A. S.
 Sen, Shri Diwipayan
 Sen, Shri P. G.
 Shambhu Nath, Shri
 Sheo Narain, Shri
 Shiv Chandika Prasad, Shri
 Shukla, Shri S. N.
 Shukla, Shri Vidya Charan
 Siddheshwar Prasad, Shri
 Swaran Singh, Shri

19.36 Hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-FOURTH REPORT

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS AND COMMUNICA-
 TIONS (DR. RAM SUBHAG SINGH) :
 Sir, I beg to present the twenty-fourth re-
 port of the Business Advisory Committee.

PEPERS LAID ON THE TABLE—Contd. LOAN TO JANSATTA AND LOKSATTA GROUP OF NEWSPAPERS

THE DEPUTY MINISTER IN THE
 MINISTRY OF INFORMATION AND
 BROADCASTING (SHRIMATI NAN-
 DINI SATPATHY) : I beg to lay on the
 Table a statement regarding Government's
 decision to give a loan to the *Jansatta* and
Loksatta group of newspapers in Gujarat.
 [Placed in Library. See No. LT-2234/68].

19.36½ Hrs.

*The Lok Sabha then adjourned till
 Eleven of the Clock on Friday, November
 22, 1968/Agrahayana 1, 1890 (Saka).*

MR. CHAIRMAN : The result of the
 division is : Ayes 26; Noes 50.

The motion was negatived.

MR. CHAIRMAN : I will now put Mr.
 Chintamani Panigrahi's substitute motion to
 vote.

*Substitute motion No. 5 was put and
 negatived.*

MR. CHAIRMAN : I will now put Mr.
 Dar's substitute motion to vote.

*Substitute motion No. 6 was put and
 negatived.*

MR. CHAIRMAN : I will now put Mr.
 N. C. Chatterjee's substitute motion to vote.

*Substitute motion No. 7 was put and
 negatived.*

MR. CHAIRMAN : I will now put Mr.
 Rabi Ray's substitute motion to vote.

*Substitute motion No. 8 was put and
 negatived.*